

**Medical Re-imburement to the Staff of Traffic Accounts Office, Ajmer and F.T.A., Western Railway at Delhi**

**3581. SHRI KRISHNA CHANDRA HALDER:** Will the Minister of RAILWAYS be pleased to state:

(a) total number of staff working in the Traffic Accounts Office, Ajmer and Foreign Traffic Accounts Office, Western Railway at Delhi who have applied for medical re-imburement since the year 1971, and

(b) if so, the reasons for not arranging payment to them even after the lapse of more than two years and the steps taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURLSHI) (a) 31

(b) Re-imburement to the extent admissible has been allowed in 11 cases. 2 cases were not covered under the rules hence the re-imburement was not allowed. 18 cases are under examination and steps are being taken to finalise them.

**Depositing money by customers with Petrol dealers in Calcutta**

**3582 SHRI D. B. CHANDRA CROWDA:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware that Petrol dealers in Calcutta have asked their monthly customers to make a considerable amount of deposit immediately with them to enable them to make the usual daily supply of the fuel and the amounts deposited would be adjusted against the monthly bills;

(b) if so, whether Government have made any assessment that if all the customers on monthly basis come out with a considerable amount of deposit, the dealers may have huge collection of money without paying any interest thereon, and

(c) if so the broad features regarding the policy of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN) (a) to (c) Yes, Sir. Since December, 1973 dealers have switched over to cash or credit sales on deposit basis. Credit customers are required to deposit an advance equivalent to about 45 to 60 days consumption. No assessment has been made in respect of the financial implication involved in this. The terms of credit sales are generally left between the dealers and the customers who wish to avail of the credit facilities.

**Construction of 24 Quarters for Staff of FTA Office, Delhi (Western Railway)**

**3583 SHRI GADADHAR SAHA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Ministry had sanctioned in the Works Programme for the construction of 24 quarters for the staff of the Western Railway, Foreign Traffic Accounts Office, Delhi; and

(b) if so, the progress made so far and when the quarters are likely to be constructed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Yes.

(b) Construction will be started as soon as the present ban on construction of non-functional buildings is revoked.

**Decision on Representation regarding Trade Test for Post of Highly Skilled Carpenters**

**Grade II, Workshop, Ajmer (Western Railway)**

**3584 SHRI AJIT KUMAR SAHA:** Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No 1213 on the 31st July, 1973 about representation regarding Trade Test for Post of highly skilled carpenters Grade II, Workshop, Ajmer (Western Railway) and state the decision taken in the matter?